

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 01-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>ORDER</b>				
1	CRI REV APP	100818/2017	Himanshu Suresh Gandhi - Applicant / Org. Accused No. 1 Vs The State of Maharashtra and Central Bureau of Investigation, BS and FC - Respondent	Viredra H. Parikh

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